## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4104 ANSWERED ON:05.09.2012 UPSC RELAX QUALIFYING STANDARD Alagiri Shri S. ;Yadav Shri M. Anjan Kumar

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the UPSC has relaxed the general qualifying standard for recommending OBC, SC and ST candidates with reference to the number of reserved vacancies in IAS and IPS;
- (b) if so, the number of recommendations made during the last three years;
- (c) the criteria to relax the general qualifying standard of the above categories; and
- (d) the reaction of the Government on the said criteria?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a) to (d): No Madam, UPSC does not give service specific recommendations. However, on the basis of Civil Services Examination (CSE), the UPSC recommends the candidates for IAS, IFS, IPS and for various Group 'A' and Group 'B' services. The Rule 16 of CSE Rules, notified by the Government, envisages that the UPSC for the purpose of recommending candidates against unreserved vacancies fix a qualifying mark (General Qualifying Standard) with reference to the number of unreserved vacancies and for OBC, SC & ST may relax the said qualifying standard with reference to the number of reserved vacancies. The number of recommendations made during the last three years are given below:-

Year of Exam. Category-wise number of candidates recommended SC ST OBC GENERAL TOTAL

2009 128 76 295 490 989 2010\$ 152 74 297 517 1040\$ 2011# 157 78 255 420 910#

\$2 more candidates are yet to be recommended from the consolidated reserve list.

#91 more candidates are yet to be recommended from the consolidated reserve list.